

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.**

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 2<sup>nd</sup> July, 2015.

**NOTIFICATION**

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadre of District Judges/Additional District Judges, Civil Judges (Senior Division) and Civil Judges (Junior Division) are hereby ordered with immediate effect:-

1. Shri Rajesh Verma, Legal Advisor, Lokayukta, Himachal Pradesh, on being repatriation is transferred and his services are placed at the disposal of the State Government for being posted as President, District Consumer Forum, Shimla.
2. The services of Shri Virender Sharma, District and Sessions Judge, Kullu, are placed at the disposal of the State Government for being posted as Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla.
3. The services of Shri Ram Krishan Sharma, District and Sessions Judge, Chamba are placed at the disposal of the Hon'ble Lokayukta for being posted as Legal Advisor, Lokayukta, Himachal Pradesh.
4. Shri Padam Singh, Additional District and Sessions Judge, CBI Court, Shimla, on his placement as District and Sessions Judge, is transferred and posted as District and Sessions Judge, Chamba.
5. Shri Prem Pal Ranta, Additional District and Sessions Judge (I), Solan, on his placement as District and Sessions Judge, is transferred and posted as District and Sessions Judge, Kullu.
6. Shri Yogesh Jaswal, Additional District and Sessions Judge, Ghumarwin, is transferred and posted as Joint Director, H.P. Judicial Academy, Shimla.
7. Shri Pune Ram, Special Secretary (Law) to the Government of Himachal Pradesh on being recalled is transferred and posted as Additional District and Sessions Judge, CBI Court, Shimla.
8. Shri Hans Raj, Deputy Director, H.P. Judicial Academy, Shimla, on his appointment as Additional District and Sessions Judge (on Ad hoc basis) is transferred and posted as Additional District and Sessions Judge, Ghumarwin, he will relinquish the charge after the receipt of the notification from the Government.
9. Shri Aman Sood, Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Bilaspur, is transferred and posted as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Kullu.
10. The Services of Ms. Aparna Sharma, Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Chamba, are placed at the disposal of the State Government for being posted as Additional Secretary (Law) to the Government of Himachal Pradesh.
11. Ms. Parveen Chauhan, Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Kullu, is transferred and posted as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Lahaul & Spiti at Kullu.

12. Shri Rajinder Kumar, Civil Judge (Senior Division)-cum-ACJM (I), Palampur, on his placement as Chief Judicial Magistrate, is transferred and posted as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Chamba.
13. Shri Gaurav Mahajan, Civil Judge (Senior Division)-cum-ACJM, Theog, on his placement as Chief Judicial Magistrate, is transferred and posted as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Bilaspur.
14. Shri Amit Mandyal, Civil Judge (Senior Division)-cum-ACJM (II), Shimla, is transferred and posted as Civil Judge (Senior Division)-cum-ACJM (I), Palampur.
15. Shri Harmesh Kumar, Civil Judge (Senior Division)-cum-ACJM (I), Rohru, is transferred and posted as Civil Judge (Senior Division)-cum-ACJM, Theog.
16. Shri Ramnik Sharma, Civil Judge (Junior Division)-cum-JMIC (II), Mandi, on his promotion as Civil Judge (Senior Division)-cum-ACJM on ad hoc basis is transferred and posted as Civil Judge (Senior Division)-cum-ACJM (I), Rohru.
17. Shri Dhiru Thakur, Civil Judge (Junior Division)-cum-JMIC (I), Una, on his promotion as Civil Judge (Senior Division)-cum-ACJM on ad hoc basis is transferred and posted as Civil Judge (Senior Division)-cum-ACJM (II), Shimla
18. Shri Gaurav Kumar, Civil Judge (Junior Division)-cum-JMIC (IV) Una, is transferred and posted as Civil Judge (Junior Division)-cum-JMIC (I), Una.
19. Shri Vikas Gupta, Civil Judge (Junior Division)-cum-JMIC (III) Hamirpur, is transferred and posted as Civil Judge (Junior Division)-cum-JMIC, Ani.
20. Shri Nishant Verma, Civil Judge (Junior Division)-cum-JMIC, Ani, is transferred and posted as Civil Judge (Junior Division)-cum-JMIC (III), Hamirpur.
21. Shri Ajay Kumar, Civil Judge (Junior Division)-cum-JMIC (IV) Hamirpur, is transferred and posted as Civil Judge (Junior Division)-cum-JMIC (IV), Una.

**BY ORDER OF THE HON'BLE HIGH  
COURT OF HIMACHAL PRADESH**

**REGISTRAR GENERAL**

Endst. No HHC/GAZ/14-53/74-VI-

Dated:-2.7.2015.

Copy forwarded to:

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General /Registrar (Rules)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Inspection)/ Registrar (Administration), High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla-171 002.

5. All the District/Additional District and Sessions Judges/Civil Judges (Sr. Divn)- /Civil Judges(Jr. Division) in H.P.
6. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala H.P.,
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/ Joint Director/Deputy Director, H.P. Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. All the above named officers for information and necessary action.
14. The Central Project Coordinator/ Additional Registrar (Admn.)/ Additional Registrar (Judges & Rules Branch)/Additional Registrar (Judicial), High Court of Himachal Pradesh, Shimla.
15. The Deputy Commissioners/Superintendents of Police, Shimla, Chamba, Kullu, Una, Bilaspur, Kangra at Dharamshala, Lahaul & Spiti and Hamirpur, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/ Marriage Counsellor/Chief Librarian/Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary/P.S. /P.A. to the Registrar General//Registrar (Rules)/Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Inspection)/ Registrar (Administration), High Court of H.P., Shimla.
19. The District Treasury/Treasury Officers, Capital Treasury, Shimla, Chamba, Kullu, Ghumarwin, Bilaspur, Palampur, Theog, Rohru, Una, Anni and Hamirpur, H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Statistical Assistant (Vigilance Branch) of this Registry.
23. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
24. Guard file.

Registrar General